

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO 294**

TO BE ANSWERED ON 05.08.2016

**FINANCIAL SECURITY AT BIRTH FOR GIRL CHILD**

\* 294. DR. KAMBHAMPATI HARIBABU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing or proposes to introduce any scheme with focus on financial security at birth for girl child;
- (b) if so, the details and the salient features thereof; and
- (c) the funds allocated/released and utilised under the scheme along with beneficiaries benefited during the last three years and the current year, State/UT-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 294 FOR 05.8.2016 DR. KAMBHAMPATI HARIBABU REGARDING FINANCIAL SECURITY AT BIRTH FOR GIRL CHILD.**

(a) & (b) As informed by Department of Economic Affairs, a small saving scheme to cater to the requirements of education and marriage namely Sukanya Samriddhi Account Scheme was notified on 2.12.2014. The natural or legal guardian may open the account in the name of girl child from the birth of girl child till she attains the age of ten years. The scheme is applicable for the first two girl children in a family. The account may be opened with an initial amount of rupees one thousand and maximum of Rs.1,50,000 may be deposited in SSA in a financial year. Amount deposited under this scheme is exempted from Income Tax. For this account rate of interest is applicable as notified by the Government from time to time and calculated on yearly compounded basis. The account shall mature after 21 years of opening, if not closed prematurely. Part withdrawals from the account can be made for the purposes of higher education of the girl child.

Sukanya Samriddhi Account scheme is run by Union Government through Post Offices and authorised branches of commercial banks. There are many specific schemes run by State/UT Governments for securing a bright future for the girl child.

(c) No fund allocation is required for Sukanya Samriddhi Account Scheme. The number of beneficiaries is equal to the number of accounts opened under the scheme. The State wise and year wise details of the accounts open is annexed.

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## Annexure

Annexure referred to in reply to Part (c) of the Lok Sabha Starred Question No. 294 for 5.8.2016 regarding financial security at birth for girl child.

## State-wise and Year-wise number of accounts form 2014-15 to 2016-17

State	2014-15	2015-16	2016-17 ( upto June, 2016
Andhra Pradesh	132687	316692	9992
Telangana	94104	202859	11086
Assam	47799	99805	6735
Bihar	12974	253458	22836
Chhattisgarh	7868	136515	11854
Delhi	27349	88106	2866
Gujarat	60139	127121	5025
Haryana	71166	186223	8266
Himachal Pradesh	23141	105385	4805
J&K	25947	91933	1761
Jharkhand	109036	315855	18259
Karnataka	509408	393502	20892
Kerala	122307	178669	8786
M.P.	78641	244985	20586
Maharashtra	213983	371404	20856
Goa	7034	14059	930
Arunachal Pradesh	144	6199	610
Meghalaya	39	2854	308
Mizoram	261	1739	138
Manipur	3314	14490	921
Nagaland	469	2889	155
Tripura	1227	12493	1322
Odisha	54884	236651	12019
Punjab	58562	154233	6080
Rajasthan	45858	254982	25130
Tamil Nadu	611835	623399	32585
Uttar Pradesh	228725	749538	31140
Uttarakhand	63729	168763	4753
West Bengal	168483	384989	9485
Sikkim	1129	3948	173
<b>Total</b>	<b>2782242</b>	<b>5743738</b>	<b>300354</b>

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